CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT APPLICATION NO.76 OF 2005
IN
ORIGINAL APPLICATION NO.1185 OF 2002

ALLAHABAD, THIS THE 12th DAY OF SEPTEMBER, 2006

HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN HON'BLE MR. P. K. CHATTERJI, A.M.

Shri Harshmani, Son of Shri Chandra Mani, Resident of Kothi No.4, Garden Road, Baluganj, Agra.

· · · · · · . Applicant

(By Advocate Shri O. P. Sharma)

Versus

- Shri C. Babu Rajiv IAS, Director General, Archaeological Survey of India, 11, Janpath, New Delhi.
- Shri D. Dayanand,
 Superintending Archaeologist,
 Archaeological Survey of India, Agra Circle,
 Mali Road, Agra.

. Respondents.

(By Advocate Shri P. Krishna)

ORDER

HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN

The respondents have filed reply, in para 5 of which, it has specifically been said that after disposal of SLP on 03.07.2006, the Archaeological Survey of India issued appointment letter dated 29.07.2006 to the applicant and thus complied with the directions of this Tribunal.

Nothing has come from the side of the applicant to controvert these averments made in the reply.

2. So the Captempt in view of what has been stated in the reply, the Contempt proceedings are dropped and the notices issued are discharged.

Member-A

Vice-Chairman

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